

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 20.09.2018

ORDER NO. 206 of 2018

Hon'ble HOD is pleased to partially modify the sitting notified vide **order no. 185 for CESTAT Delhi** to the extent indicated below:-

On 20.09.2018 at 10.30 a.m. Hon'ble Ms. Archana Wadhwa, Member (J) and Hon'ble Shri C.L. Mahar, Member (T) will hear Customs, Excise & Service Tax Division Bench matters.

On this day, Hon'ble Shri V. Padmanabhan, Member (T) will hear all Single Member Bench matters.

By Order,



(Bineesh Kumar K.S)
Registrar

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Dy. Registrar

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 20.09.2018

ORDER NO. 207 of 2018

Hon'ble HOD is pleased to partially modify the sitting notified vide **order no. 185 for CESTAT Delhi** to the extent indicated below:-

On 24.09.2018 at 02.30 p.m. Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Shri C.L. Mahar, Member (T) will hear part-heard matters as notified.

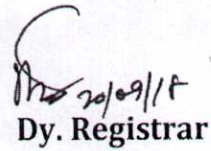
By Order



(Bineesh Kumar K.S)
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